

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 165 of 2013 in  
DFR No. 413 of 2013**

**Dated : 14<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shri Ganpat Khanderao Farande  
Shri Subhash Khanderao Farande** **....Appellant(s)**

**Versus**

**Maharashtra State Electricity Transmission Corpn. Ltd.  
& Ors. ....Respondent(s)**

Counsel for the Appellant(s): Ms. Anagha S. Desai

**ORDER**

The learned counsel for the Applicant seeks some time for getting instructions from her client.

Post the matter on **10.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**Ts/sm**